

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:733
ANSWERED ON:01.03.2013
WORKS UNDER BACKWARD REGIONS GRANT FUNDS
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether there are reports of carrying out works under Backwards Regions Grant Fund (BRGF) by circumventing the rules/guidelines in the certain States/UTs including Maharashtra;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the funds utilised in carrying out works in States/UTs under BRGF rules during the last three years and the current year; and
- (d) the corrective steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a),(b) & (d) The reports/complaints received regarding violation of rules/guidelines in carrying out works under Backwards Regions Grant Fund (BRGF) are forwarded to the concerned State Governments for taking necessary action. A list of complaints received during the current year is at Annex-I. No complaint has been received in respect of Maharashtra during the current year.

(c) A statement showing the funds released and utilised by the States under the Backward Regions Grant Fund (BRGF) Programme during the last three years and current year is at Annex II.